THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/3336/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang, Mangaldai.

Dated Guwahati the 23 May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ(D) 3265 dtd. 21.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, from the evening of 23.05.2025 till the morning of 26.05.2025. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/3337/A, dated , 23-65- 2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati